

(1)	(2)	(3)	(4)
Gujarat	40.8	37.7	(+38.2
Haryana	161.4	159.0	(+)6.1
Karnataka	124.1	131.3	(-)3.7
Kerala	9.5	9.4	(-).1.0
Madhya Pradesh	80.7	69.1	(+)5.0
Maharashtra	185.2	216.8	(+)26.5
Orissa	44.0	46.0	(+)3.0
Punjab	123.0	115.0	(-).5.6
Rajasthan	51.3	40.1	(+.4.4
Tamil Nadu	160.4	154.9	(+)3.3
Uttar Pradesh	1491.5	1450.4	(+.0.6
West Bengal	29.0	29.3	(+.5.4
Others	15.6	20.2	(+)2.2
All-India	2894.2	2789.7	(+.3.0

*Based on preliminary figures given in the all-India second estimate of expenditure, 1976-77, which covers the period upto the middle of October, 1976.

Conversion of old system of allotment of land on lease basis to Free-hold Basis

3042. SHRI RAMANAND TIWARY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is a proposal with the Government to convert the old system of allotment of land on lease basis to free-hold basis;

(b) if so, whether it is not a fact that such a step will push up the prices of the land; and

(c) if so, the reasons therefore, remedial measures proposed to be taken in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): (a) Yes, Sir.

(b) and (c). All aspects of the matter will be considered before taking a final decision.

Import and distribution of Fertilizer

3043 SHRI AHMED M. PATEL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total quantity of fertilizer imported by Fertilizer Corporation during the last three years year-wise;

(b) the mode of distribution of imported fertilizer to the States; and

(c) the quantity supplied to Gujarat State during the last three years year-wise?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Fertilisers are not imported by the Fertiliser Corporation. These are im-

ported by the Government of India and are handled at the ports by the Food Corporation of India so far as non-potassic fertilisers are concerned and by the Indian Potash Ltd. so far

as potassic fertilisers are concerned.

Based on berthing of vessels, the following quantities of fertilisers were imported during the years 1974-75 to 1976-77:

(Figures in tonnes)

Year	Total quantity in terms of material N	In terms of		
		P	K	
1974-75	34,50,563	8,83,773	2,80,997	4,37,218
1975-76	32,52,199	9,50,394	3,36,805	2,67,143
1976-77	21,40,662	7,49,984	22,768	2,77,803

(b) After assessing the total net requirements of the States, Union Territories and Commodity Boards before the commencement of each manuring season, i.e., Kharif or Rabi, a consolidated Supply Plan for indigenous and imported fertiliser is prepared. In this Supply Plan, indigenous production is first allocated to different States. The gap between the total net requirements and the estimated indigenous production during the season, is met by imported fertilisers. The potassic fertilisers, i.e., Muriate of Potash and Sulphate of potash, are entirely imported from abroad and distributed by M/s. Indian Potash Limited. The non-potassic

fertilisers, as per the Supply Plan, are allocated to the States, Union Territories and Commodity Boards, who in turn reallocate the same to the institutional agencies and private parties. On the basis of the reallocations by the States/Union Territories Commodity Boards, despatch instructions are given and financial arrangements made by the reallocatees and Food Corporation of India supply these fertilisers.

(c) The following quantities of fertilisers (in terms of nutrients) were supplied to Gujarat State by the Central Fertiliser Pool during the years 1974-75 to 1976-77:

(Figures in tonnes)

Year	In terms of		
	N	P	K
1974-75	28,685	14,924	74
1975-76	3,594	705	..
1976-77	13,275	915	9

The above quantum of K was present in the complex fertilisers supplied by the Pool. The balance of the following Potash consumption of the State during last three years was

supplied by Indian Potash Limited directly and through complex manufacturers (in the form of complex) and mixing/granulation units:

(Figures in tonnes)

1974-75	12,590
1975-76	6,840
1976-77	13,270

Allocation of funds for urban development in Andhra Pradesh

3044. SHRI M. RAMGOPAL REDDY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Central Government have received any request from the Andhra Pradesh Government for allocation of funds for urban development in the State during the current financial year; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): (a) Yes, Sir.

(b) The State Government had proposed an outlay of Rs. 246 lakhs for urban development in the State's Annual Plan proposal for 1977-78, and after discussions, the Planning Commission had approved an outlay of Rs. 230 lakhs, leaving the break-up to the discretion of the State Government. This outlay includes an earmarked outlay of Rs. 74 lakhs for environmental improvement of slums which is part of the Minimum Needs Programme.

In addition, the State Government has sent proposals for assistance under

the Integrated City Development Programme for Hyderabad and Visakhapatnam urban areas and for taking up projects for the Hyderabad Secunderabad city under the Six Point Formula Programme. Their request is for central assistance to support a total programme of Rs. 577.70 lakhs for Hyderabad-Secunderabad city and Rs. 207.84 lakhs for Visakhapatnam.

Assistance to the State Government is dependent on the appraisal of the progress of the on-going schemes.

Completion of projects undertaken during international women's year

3045. SHRIMATI RENUKA DEVI BARKATAKI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the projects undertaken during the International Women's Year for the welfare of women have been completed; and

(b) if so, what are the on-going projects and when Government propose to complete them?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The programme for International Women's Year as drawn up by the National Committee on the International Women's Year